

preserve the present forest wealth of the territory, action is being taken against trespassers who are breaking up land either for cultivation or for construction of dwelling houses, without legal authority.

(b) 150 tribal jhumia families who were found residing in Garju (and not Gargi) Reserve Forest were absorbed as Forest Villagers a few years back.

Pay Scales of Teachers of Delhi

1029. { **Shri Kunhan:**
Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the pay scales of teachers working under the Delhi Administration, the Delhi Municipal Corporation and the New Delhi Municipal Committee have been revised according to Pay Commission's recommendations;

(b) if not, how long it will take; and

(c) the steps so far taken in the matter?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The scales of pay of teachers in Government schools have already been revised in accordance with the Pay Commission's recommendations. The question of extending the revised scales to the teachers in schools run and aided by the Delhi Municipal Corporation and New Delhi Municipal Committee is receiving the active consideration of these bodies.

United Provinces Commercial Corporation

1030 **Shri Kunhan:** Will the Minister of Finance be pleased to state:

(a) whether the United Provinces Commercial Corporation has violated

the Sea Customs Regulations and Import Control Regulations during 1961 so far;

(b) if so, the penalty imposed; and

(c) the names of the people who control this firm?

The Minister of Finance (Shri Morarji Desai): (a) No case of violation of Customs or Import Control Regulations by the United Provinces Commercial Corporation during 1961 has been reported so far.

(b) The question does not arise.

(c) A list of the directors is given below:—

- (i) Shri Sri Mohan Wahi.
- (ii) Shri Krishna Mohan Wahi
- (iii) Shri Prem Mohan Wahi
- (iv) Brij Bhusan Saran Jetly
- (v) Shri Dharendra Nath Saha
- (vi) Shri Shamaldharee Lall
- (vii) Shri Ram Mohan Wahi

Translating "Chenna Basavanayaka"

1031. { **Shri Agadi:**
Shri Wodeyar:
Shri Mohammed Imam:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 2820 on the 5th April, 1961 and state:

(a) whether the Executive Board of the Sahitya Akademi has taken any decision about the translation of the Kannada novel "Chenna Basavanayaka" into other Indian languages;

(b) if so, the nature of the decision arrived at; and

(c) if the reply to part (a) above be in the negative, when the next Executive Board of the Sahitya Akademi is likely to meet?